

ANNEXURE-6
Name of the Corporate Debtor: MAIYAS RESTAURANTS PRIVATE LIMITED
Commencement of Corporate Insolvency Resolution Process: 01.06.2026
List of Other Creditors (Other than Financial Creditors and Operational Creditors) as on 07.09.2026

		Claim Filed					Claim Admitted													(Amount in Rs.)	
S.No.	Name of creditor	Date of Receipt	Principal Amount (Rs.)	Interest Amount (Rs.)	Penalty (Rs.)	Total Claim Filed (Rs.)	Principal Amount (Rs.)	Interest Amount (Rs.)	Penalty (Rs.)	Total claim admitted (Rs.)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party? (Yes/ No)	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
1	Aniket Anil Ambedkar, Regional PF Commissioner- II and Recovery Officer, Employees Provident Fund Organisation, Regional Office, Bengaluru	20.08.2026	2,08,70,876.00	77,86,014.00	1,12,18,265.00	3,98,75,155.00	NIL	NIL	NIL	NIL	Other Creditors (Other than Financial Creditors and Operational Creditors)	NIL	NIL	NO	NIL	NIL	NIL	3,98,75,155.00	Awaiting submission of appropriate employees' data records from the Corporate Debtor.		
2	Rambabu Naik M, ESIC, Sub Regional Office, Bommasandra	06.07.2026	12,72,580.00	2,53,830.00	NIL	15,26,410.00	NIL	NIL	NIL	NIL	Other Creditors (Other than Financial Creditors and Operational Creditors)	NIL	NIL	NO	NIL	NIL	NIL	15,26,410.00	Awaiting proper submission of relevant documents from the ESIC and appropriate employees' data records from the Corporate Debtor.		
	Total		2,21,43,456.00	80,39,844.00	1,12,18,265.00	4,14,01,565.00	0.00	0.00	NIL	0.00		NIL	NIL		NIL	NIL	NIL	4,14,01,565.00			